(b) the particulars of mergers and take-overs during the period 1980 to 1989 pertaining to these Houses?

THE MINISTER OF STATE IN THE DEPARTMENT OF IN-DUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) A Statement showing assets, profit before tax and turnover in 1980 and 1987-88 (Accounting year ending April, 1987 to March, 1988) of companies registered under Section 26 of the MRTP Act and belonging to the 20 Largest Industrial Houses ranked according to their assets in 1987-88 is at Annexure (See Appendix CLI, Annexure No. 46). Data in respect of the year 1989 is not vet available.

(b) A Statement showing parti-culars of (a) Amalgamation under section 23(2) and (b) takeover under section 23(4) of the MRTP Act during 1980 to 1989 (Jan-J une) pertaining to the companies registered under section 26 of he MRTP Act and belonging to the twenty Largest Industrial Houses ranked according to their assets in 1987-88 (accounting year ending April, 1987 to March 1988) is at Annexure. (See Appendix CLI, Annexure No. 47]

Oil wells in Cauvery basin

571. SHRI S. VIDUTHALAI VIR-UMBI :

SHRI PASUMPON THA KIR-**UTTINAN** :

Will the Minister of PETRO-LEUM AND NATURAL GAS be pleased to state:

(a) how many oil wells have been dug in the Cauvery basin so far ;

(b) what is the total quantity of oil obtained in the area per day at present :

(c) to which refinery this oil is being sent currently; and

(d) whether Government propose to set up a refinery in the Cauvery basin to save expenditure on transportation ?

THE MINISTER of STATE OF THE MINISTRY OF PETRO-LEUM AND NATURAL GAS (SHRI BRAHM DUTT) : (a) Out of 91 wells drilled and tested 'in Onland and Off shore areas of Cauvery basin upto 1st July 1989, 20 wells onland and four off shore proved to be oil bearing.

(b) and (c) Oil is being produced from Narimanam and Bhuvanigiri structures only through Early Production System at a total average daily rate of about 236 tonnes and sent to Madras Refineries Ltd (MRL) by tankers.

(d) MRL have submitted a proposal to the Government for setting up facilities for distillation of 5,0,000 Tonnes Per Annum of Crude oil and separation of 16,5000 metre Tonne/year of LPG in Cauvery basin. Action for processing of the proposal has been initiated.

Demand for LPG cylinders in Assam

572. SHRI PRITHIBI MAJHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what is the total demand for LPG cylinders in Assam at present ;

(b) whether there is vast difference between the demand and availability of cylinders in the State; and

(c) if so, what are the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETRO-LEUM AND NATURAL GAS (SHRI BRAHM DUTT) : (a) At

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present the total average monthly demand for LPG cylinders in Assam is approximately 2.77 lakhs.

(b) No, Sir.

(c) Does not arise in view of (b) above.

Selection of areas for location of oil and gas in Assam

573. SHRI PRITHIBI MAJHI : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether some areas in Assam have been selected by Oil India Limited for location of oil and gas there; and

(b) if so, what are the districtwise details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETRO-LEUM AND NATURAL GAS (SHRI BRAHM DUTT) : (a) and (b) Oil India Limited holds Petroleum Exploration Licences in Assam for exploration of hydrocarbons for areas mentioned below :

District	Area
Dibrugarh	Tinsukia
	Dibrugarh
	Margherita
	Borhat
	Dum Duma Exten- sion
	Moran Extension
Sibsagarh	Moran Extension Dum Duma Exten- sion
Lakhimpur	Borhat Murkongselek

Oil refineries in West Bengal

574. SHRI SUKOMAL SEN : . Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up oil refineries in West Bengal; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETRO-LEUM AND NATURAL GAS (SHRI BRAHM DUTT) : (a) No, Sir.

(b) Does not arise.

Multinational Oil Corporations collaboration with ONGC and 10C

575. SHRIMATI KANAK MU-KHERJEE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what are the particulars of the foreign multinational oil corporations which are presently being allowed to sign collaboration agreements with ONGC and IOC Limited and

(b) what are the terms and conditions of these collaboration agreements ?

THE MINISTER OF STATE OF THE MINISTRY OF PETRO-LEUM AND NATURAL GAS (SHRI BRAHM DUTT); (a) and (b) No colloboration agreements have been signed by ONGC and IOC Limited with foreign multinational oil companies. However, production sharing contracts for oil exploration in nine offshore blocks have been signed with foreign oil exploration companies.